

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

27) C.P.(IB)/1075(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: VINOD KANOJIA

Vs.

Business Broadcast News Private Limited

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **10.03.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

KULDIP KUMAR KAREER  
Member (Judicial)